

Table of the House. [Placed in Library. See No. LT-6984/66].

(b) and (c). There are two duly constituted Selection Committees set up by Government. One selects foreign students and on it are represented the Ministries of Education, External Affairs and the Directorate General of Health Services. The other Committee deals with various eligible categories of Indian students.

20 per cent of the seats are reserved for students belonging to Scheduled Castes/Scheduled Tribes of the concerned Union Territories.

Selections as a rule are made on merit.

(d) No Sir.

नई दिल्ली में पंचकुइयां रोड पर
अनधिकृत मोटर वर्कशापें

*804. श्री हुकम चन्द कछवाय :
श्री युद्धबीर सिंह :

क्या स्वास्थ्य तथा परिवार नियोजन
मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या यह सच है कि नई दिल्ली में
पंचकुइयां रोड और रामकृष्ण मिशन मार्ग
पर कुछ अनधिकृत मोटर वर्कशाप चल
रही हैं;

(ख) क्या यह भी सच है कि इन
वर्कशापों को वहां से नहीं हटाया जा रहा है;

(ग) क्या इससे उस क्षेत्र में गन्दगी
फलती है; और

(घ) यदि हां, तो उन्हें हटाने के लिये
क्या प्रवन्ध किये जा रहे हैं ?

स्वास्थ्य तथा परिवार नियोजन मंत्री
(डा० सुशीला नायर) : (क) जी हां ।
निजी जमीन पर ।

(ख) मास्टर प्लान में सुझाये गये
जमीन के उपयोग के आधार पर उन्हें लाइसेन्स
1584(Ai) LSD—3.

दिया जाना चाहिए या नहीं, इस प्रश्न पर
नई दिल्ली नगरपालिका विचार कर रही है ।

(ग) जी हां । किसी हद तक ।

(घ) ऐसे कारखाने जो मास्टर प्लान
के अन्तर्गत निषिद्ध हैं, नई दिल्ली नगरपालिका
द्वारा वर्तमान जगह से यथा समय हटा दिये
जायेंगे ।

**Jawaharlal Institute of Post-Graduate
Medical Education and Research,
Pondicherry**

*805. **Shri Hari Vishnu Kamath:**

Will the Minister of **Health and
Family Planning** be pleased to state:

(a) whether Government have under
consideration a proposal to make the
Jawaharlal Institute of Post-graduate
Medical Education and Research, Pon-
dicherry an autonomous institution;

(b) if so, the details thereof; and

(c) the reasons therefor?

**The Minister of Health and Family
Planning (Dr. Sushila Nayar):** (a) Yes,
Sir.

(b) and (c). To speed up the growth
and development of the Jawaharlal
Institute of Post-graduate Medical
Education and Research, Pondicherry
it is proposed to set it up as a Regis-
tered Society under the Societies Act
of 1860. The Jawaharlal Institute of
Post-graduate Medical Education and
Research, Pondicherry, on being regis-
tered under the Societies Act of 1860
will have a Governing Body to be
appointed by the Government of India.
It will consist of 12 members including
the Director. The Union Minister of
Health and Family Planning will be
the President of the Governing Body.
The other members of the Governing
Body will include representatives of
the Central and State Governments,
Vice-chancellor of the affiliating Uni-
versity, eminent scientists in the field
of medicine and one professor of the
Institute.